

ICDS scheme is universal and self selecting with enhanced focus on children below 3 years of age and the most disadvantaged and vulnerable sections of the society, particularly of rural poor population. As per the guidelines for opening of Anganwadi Centres villages pre-dominantly inhabited by population belonging to SC/ST and minority community are given priority.

The ICDS scheme is open to all categories of eligible beneficiaries, irrespective of caste, creed, region, etc. and the scheme is implemented by State Governments/UT Administrations. So far, Ministry has not received any complaint regarding caste discrimination at Anganwadi Centres.

Malnutrition in SC/ST children

312. SHRI BAISHNAB PARIDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the status of addressing malnutrition of SC/ST children in the country;
- (b) the details of funds that have been distributed to different States for the purpose during the last three years; and
- (c) whether Government has worked out any action plan to speed up this process of addressing malnutrition and if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) As per National Family Health Survey-3, 42.5% children (<5 years) age were under-nourished. In the Rapid Survey on Children (RSOC), 2013-14 conducted by Ministry of Women and Child Development with UNICEF, the percentage has come down to 29.4%. As per NFHS-3, children from SC and ST community had comparatively higher levels of malnutrition at 47.9% and 54.5% respectively. The Ministry is implementing Supplementary Nutrition Programme (SNP) under ICDS to address malnutrition among children in general. The ICDS scheme is universal and self-selecting, administered through about 13.5 lakh operational Anganwadi Centres located throughout the country. There is no economic or other criteria attached for availing the benefits of ICDS scheme. In the implementation of ICDS special emphasis is laid on the coverage of SC/ST beneficiaries. The States/UTs have been advised to ensure that AWCs are opened in areas predominantly inhabited by SC/ST population.

(b) Funds under SNP are earmarked and utilised for SC and ST sub-plan exclusively for benefit of SC/ST beneficiaries in the country. The details of funds distributed to different States for the purpose for the years 2012-13, 2013-14 and 2014-15 are given in the Statement-I, II and III respectively (*See below*).

(c) With a view to address malnutrition and strengthen ICDS, the scheme was restructured and strengthened during 2012. A number of new components including revision of financial norms of SNP were introduced. The goal of restructured ICDS is to (i) Prevent and reduce young child under-nutrition (% underweight children 0-3 years) by 10 percentage point; (ii) Enhance early development and learning outcomes in all children 0-6 years of age; and (iii) Improve care and nutrition of girls and women and reduce anaemia prevalence in young children, girls and women by one fifth.

Statement-I

Details showing releases of funds under SCSP and STSP on Supplementary Nutrition Programme under ICDS scheme for the year 2012-13

(₹ in Lakh)			
Sl. No.	States/UTs	Total funds released under SCSP	Total funds released under STSP
1	2	3	4
1.	Andhra Pradesh	8650.08	1609.22
2.	Bihar	12989.03	1766.09
3.	Chhattisgarh	3262.27	441.51
4.	Goa	75.44	14.37
5.	Gujarat	4433.41	3521.07
6.	Haryana	1714.49	296.92
7.	Himachal Pradesh	680.23	173.94
8.	Jammu and Kashmir	467.94	89.14
9.	Jharkhand	4278.50	1019.18
10.	Karnataka	5829.42	745.27
11.	Kerala	1064.88	225.37
12.	Madhya Pradesh	14476.10	2701.26
13.	Maharashtra	9766.76	5993.60
14.	Odisha	6305.06	1102.29
15.	Punjab	1074.19	204.64
16.	Rajasthan	5184.32	1080.28
17.	Tamil Nadu	4157.16	1013.76

1	2	3	4
18.	Uttar Pradesh	28020.28	5854.63
19.	Uttarakhand	250.03	47.63
20.	West Bengal	10013.90	1388.83
21.	Delhi	1893.52	330.00
22.	Puducherry	0.00	0.00
23.	Andaman and Nicobar Islands	0.00	0.00
24.	Chandigarh	0.00	0.00
25.	Dadra and Nagar Haveli	0.00	0.00
26.	Daman and Diu	0.00	0.00
27.	Lakshadweep	0.00	0.00
28.	Arunachal Pradesh	592.75	765.28
29.	Assam	1086.06	22091.39
30.	Manipur	126.69	1590.97
31.	Meghalaya	156.91	4075.34
32.	Mizoram	70.31	1375.02
33.	Nagaland	75.23	3089.06
34.	Sikkim	4.20	605.58
35.	Tripura	91.47	1148.71
GRAND TOTAL		126790.63	64360.35

Statement-II

Details showing releases of funds under SCSP and STSP on Supplementary Nutrition Programme under ICDS scheme for the year 2013-14

(₹ in lakh)

Sl. No.	States/UTs	Total funds released under SCSP	Total funds released under STSP
1	2	3	4
1.	Andhra Pradesh	9203.73	2683.33
2.	Bihar	10978.18	4124.59
3.	Chhattisgarh	3139.07	1179.37

1	2	3	4
4.	Goa	100.60	37.80
5.	Gujarat	4539.80	1705.64
6.	Haryana	1835.16	135.74
7.	Himachal Pradesh	780.07	293.07
8.	Jammu and Kashmir	1468.18	551.61
9.	Jharkhand	4070.28	1529.23
10.	Karnataka	5559.79	2088.86
11.	Kerala	1176.02	441.84
12.	Madhya Pradesh	10848.72	4075.95
13.	Maharashtra	10919.48	3497.40
14.	Odisha	5980.32	1916.65
15.	Punjab	1692.76	140.80
16.	Rajasthan	4571.16	1717.43
17.	Tamil Nadu	4795.07	1385.39
18.	Uttarakhand	341.42	128.28
19.	Uttar Pradesh	31237.32	11114.82
20.	West Bengal	9188.00	3452.01
21.	Delhi	1474.79	317.96
22.	Puducherry	76.04	9.04
23.	Andaman and Nicobar Islands	0.00	0.00
24.	Chandigarh	0.00	0.00
25.	Dadra and Nagar Haveli	0.00	0.00
26.	Daman and Diu	0.00	0.00
27.	Lakshadweep	0.00	0.00
28.	Arunachal Pradesh	107.03	703.22
29.	Assam	1315.73	10912.28
30.	Manipur	191.32	1111.37
31.	Meghalaya	586.20	1456.11
32.	Mizoram	90.78	947.46

1	2	3	4
33.	Nagaland	148.16	981.24
34.	Sikkim	25.27	317.35
35.	Tripura	172.01	1139.60
GRAND TOTAL		126612.46	60095.44

Statement-III

Details showing releases of funds under SCSP and STSP on Supplementary Nutrition Programme under ICDS for the year 2014-15

(₹ in lakh)

Sl. No.	States/UTs	Total funds released under SCSP	Total funds released under STSP
1	2	3	4
1.	Andhra Pradesh	7267.17	3970.24
2.	Bihar	12101.82	4315.67
3.	Chhattisgarh	2980.15	1062.76
4.	Goa	91.10	32.49
5.	Gujarat	4863.82	1734.50
6.	Haryana	1957.56	0.00
7.	Himachal Pradesh	739.20	275.53
8.	Jammu and Kashmir	1355.58	483.43
9.	Jharkhand	4823.57	3905.60
10.	Karnataka	7024.40	2081.69
11.	Kerala	1296.71	462.42
12.	Madhya Pradesh	12514.45	4796.80
13.	Maharashtra	9982.99	3560.05
14.	Odisha	5875.55	2095.30
15.	Punjab	1470.65	0.00
16.	Rajasthan	5115.92	1824.41
17.	Tamil Nadu	5675.76	2165.93
18.	Uttarakhand	690.16	246.11

1	2	3	4
19.	Uttar Pradesh	29798.44	10626.50
20.	West Bengal	9567.40	3733.55
21.	Telangana	3303.55	1364.84
21.	Delhi	1429.21	185.45
22.	Puducherry	53.72	3.16
23.	Andaman and Nicobar Islands	0.00	0.00
24.	Chandigarh	0.00	0.00
25.	Dadra and Nagar Haveli	0.00	0.00
26.	Daman and Diu	0.00	0.00
27.	Lakshadweep	0.00	0.00
28.	Arunachal Pradesh	158.39	244.79
29.	Assam	5117.84	6169.38
30.	Manipur	237.81	367.52
31.	Meghalaya	1621.98	480.22
32.	Mizoram	119.77	185.09
33.	Nagaland	212.87	1247.65
34.	Sikkim	48.09	74.32
35.	Tripura	238.87	369.18
GRAND TOTAL		137734.50	58064.58

Plan to control stunted growth of children in Delhi

313. SHRI BAISHNAB PARIDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that 43 per cent kids in Delhi have stunted growth as per a survey, if so, the details thereof and the reasons therefor;

(b) whether Government was involved in the above survey; and

(c) whether Government has developed or envisage an action plan to control this health-hazard among children in Delhi region and if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) and (b) As per the National Family Health Survey